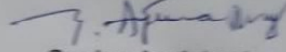


Office of III Addl. Junior Civil Judge, Guntur,
Dated 24-06-2020.

NOTICE

This matter viz., O.S. NO. 80/ 2016 was already heard prior to
Lockdown. Both Parties are requested to take notice that Judgment in OS
NO. 80/2016 on the file of this Court will be pronounced on 24-6-2020.

// B.O.C/



Senior Assistant

III Addl. Junior Civil Judge Court, Guntur

To

1. Sri. L. Ankamma Chowdary, Advocate for Plaintiff.
2. Sri.G. Ram Babu., Advocate for defendant.
3. Notice is affixed to the Notice Board.